

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :18/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

487-ADMISSION-COURTCODE-MISUTILIZATION-AT11.05 A.M

1	Misc. Application	634/2021	NARAYAN SECURITIES LTD- DELAY APPLICATION Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
(Main Matter Number :SEBI Appeal/0000439/2021)				
	SEBI Appeal	439/2021	NARAYAN SECURITIES LIMITED Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter : Misc. Application/0000634/2021				
Sub Matter(Disposed) : Misc. Application/0000963/2021				
Sub Matter(Disposed) : Misc. Application/0000964/2021				

538-ADMISSION-COURTCODE-PERSONALHEARINGS-11.10 AM

2	Misc. Application	276/2021	SUNIL D AGARWAL-DELAY Vs. SEBI	Mr.SAURABH BHANDARI, Advocate
(Main Matter Number :SEBI Appeal/0000602/2021)				
	SEBI Appeal	602/2021	SUNIL D AGARWAL Vs. SEBI	Mr.SAURABH BHANDARI, Advocate
Sub Matter : Misc. Application/0000276/2021				

549-ADMISSION-COURTCODE-SCORESBURMAH-11.15 AM

3	Misc. Application	962/2021	JOHN DOUGLAS PRINGLEXEMPTION Vs. SEBI AND ORS.	Ms. Aparajita Chandra, Advocate
(Main Matter Number :SEBI Appeal/0000614/2021)				

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	SEBI Appeal	614/2021	JOHN DOUGLAS PRINGLE Vs. SEBI AND ORS.	Ms. Aparajita Chandra, Advocate
Sub Matter :		Misc. Application/0000962/2021		

565-ADMISSION-CODE-ILLIQUIDSTOCKOPTIONS-11.15A.M.

4	SEBI Appeal	631/2021	AAY JAY CONSULTANTS AND INVESTMENTS PVT. LTD. Vs. SEBI	Ms. Anjali Agrawal, Advocate
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569-ADMISSION-COURTCODE-PENALTYREVIEW-11.25 A.M.

5	SEBI Appeal	633/2021	JULLUNDUR MOTOR AGENCY DELHI LIMITED Vs. NSEIL	Corporate Attorneys
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566-ADMISSION-COURTCODE-MANAGERUPSI-11.40AM

6	SEBI Appeal	638/2021	PRATEEK SARAWGI Vs. SEBI	Legis Law Practice
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573-ADM-COURTCODE-GDRCATTECHNOLOGIES-AT-11.40 AM

7	Misc. Application	833/2021	CAT Technologies Limited-DELAY Vs. SEBI	Advocate Chitra Sharma
(Main Matter Number :SEBI Appeal/0000640/2021)				

8	Misc. Application	834/2021	Dhiraj Kumar Jaiswal - DELAY Vs. SEBI	Advocate Chitra Sharma
(Main Matter Number :SEBI Appeal/0000641/2021)				

9	Misc. Application	835/2021	DINESH KUMAR JAISWAL-DELAY Vs. SEBI	Advocate Chitra Sharma
(Main Matter Number :SEBI Appeal/0000642/2021)				

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10	Misc. Application	836/2021	DHADHUVAI VENKATRAM-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000643/2021)	Advocate Chitra Sharma
11	Misc. Application	837/2021	KESAVA MALLIKARJUN PRASAD CHIVUKULA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000644/2021)	Advocate Chitra Sharma
	SEBI Appeal	640/2021	CAT Technologies Limited Vs. SEBI Sub Matter : Misc. Application/0000833/2021	Advocate Chitra Sharma
	SEBI Appeal	641/2021	Dhiraj Kumar Jaiswal Vs. SEBI Sub Matter : Misc. Application/0000834/2021	Advocate Chitra Sharma
	SEBI Appeal	642/2021	DINESH KUMAR JAISWAL Vs. SEBI Sub Matter : Misc. Application/0000835/2021	Advocate Chitra Sharma
	SEBI Appeal	643/2021	DHADHUVAI VENKATRAM Vs. SEBI Sub Matter : Misc. Application/0000836/2021	Advocate Chitra Sharma
	SEBI Appeal	644/2021	KESAVA MALLIKARJUN PRASAD CHIVUKULA Vs. SEBI Sub Matter : Misc. Application/0000837/2021	Advocate Chitra Sharma
<u>574-ADM-COURTCODE-ZEELINSIDERCONFIRMATORY-11.45 AM</u>				
12	Misc. Application	1193/2021	BIJAL SHAH-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000651/2021)	Advocate Janhvi P.Durve

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13	Misc. Application	1194/2021	MR. JATIN CHAWLA AND ANR.- URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000652/2021)	Aagam Doshi and Co.
14	Misc. Application	1195/2021	MR. GOPAL RITOLIA AND ANR.-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000653/2021)	Aagam Doshi and Co
	SEBI Appeal	651/2021	BIJAL SHAH Vs. SEBI Sub Matter : Misc. Application/0001193/2021	Advocate Janhvi P.Durve
	SEBI Appeal	652/2021	MR. JATIN CHAWLA AND ANR. Vs. SEBI Sub Matter : Misc. Application/0001194/2021	Aagam Doshi and Co.
	SEBI Appeal	653/2021	MR. GOPAL RITOLIA AND ANR. Vs. SEBI Sub Matter : Misc. Application/0001195/2021	Aagam Doshi and Co
<u>209-ADMDISPOSAL-COURTCODE-FRONTRUNNING-AT11.55AM</u>				
15	SEBI Appeal	299/2018	Mr. Kamal Jitendra Katkoria Vs. SEBI	J.J.Bhatt,Adv. i/b R.V. Legal Gaurav Joshi,Sr. Adv i/b K.Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>352-DISPOSAL-COURTCODE-PANCARDSUBSIDIARY-AT12.05PM</u>				
16	SEBI Appeal	596/2019	The Loot India Pvt. Ltd.and Anr. Vs. M/s. Pancard Clubs Limited and SEBI	Law Global, Advocates None for R1,A.Ghosh,Adv. i/b The Law Point - R2
<u>227-DISPOSAL-COURTCODE-PITRESTRAINED-AT-12.15 AM</u>				
17	SEBI Appeal	59/2020	Pia Jhonson and Anr. Vs. SEBI	PARINAM LAW ASSOCIATES ELP
A/W	SEBI Appeal	473/2021	Pia Johnson Vs. SEBI	PARINAM LAW ASSOCIATES
<u>199-ADMISSIIONDISPOSAL-PLEDGESHARES-AT-12.25 PM</u>				
18	SEBI Appeal	35/2020	Axis Bank Ltd. Vs. SEBI and Ors.	Gaurav Joshi,Sr. i/b Dhruv Liladhar and Co. R.Dada - R1,V.Nankani - R2,S.Sundaresan-R3,R5
19	SEBI Appeal	50/2020	ICICI Bank Ltd. Vs. SEBI and others	Finsec Law Advisors
A/W	SEBI Appeal	112/2020 (/0000)	Bajaj Finance Ltd. Vs. SEBI	Ms. Atika Vaz, Advocate Law Point R-1, RASHMIKANT PARTNERS
Sub Matter :		Misc. Application/0000113/2020		
A/W	SEBI Appeal	70/2020	HDFC Bank Ltd. Vs. SEBI and Others	Wadia Ghandy and Co LAW POINT-R-1 VishshaR-4,C AM

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A/W	SEBI Appeal	75/2020	IndusInd Bank Limited Vs. SEBI and Others	Khaitan and Co.
	Misc. Application	113/2020	BAJAJ FINANCE LTD. Vs. SEBI	Shardul Mangaldas and Co Advocates

(Main Matter Number :SEBI Appeal/0000112/2020)

168-DISPOSAL- COURTCODE- DOCUMENTSFORGED-2.35P.M.

20	SEBI Appeal	169/2020	Babulal M.Dugar and Others Vs. SEBI	JOBY MATHEW AND ASSOCIATES Mansukhlal Hiralal and Co.
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251-ADMSDISPOSAL-COURTCODE-GDRHIRAN-AT12.45PM

	Misc. Application	166/2021	ARUN PANCHARIYA Vs. SEBI	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.
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(Main Matter Number :SEBI Appeal/0000234/2020)

21	SEBI Appeal	219/2020	Mukesh Chauradiya Vs. SEBI	Mr. Piyush Chhajer, Chartered Accountant Mr. Shyam Mehta, Senior Advocate
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A/W	SEBI Appeal	234/2020 (/0000)	Arun Panchariya Vs. Securities And Exchange Board of India	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.
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Sub Matter : Misc. Application/0000166/2021
 Sub Matter : Misc. Application/0000227/2020
 Sub Matter : Misc. Application/0000615/2021

A/W	SEBI Appeal	329/2020	Kantilal Hiran Vs. SEBI	Mr. Nirman Sharma, Advocate Mr. Shyam Mehta, Senior Advocate
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	Misc. Application	227/2020	ARUN PANCHARIYA Vs. SEBI	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000234/2020)				

	Misc. Application	615/2021	ARUN PANCHARIYA Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000234/2020)				

333-ADMDISPOSAL-COURTCODE-DISGORGEDELAY-AT12.55P.M

	Misc. Application	805/2021	PEEYUSH AGGARWAL Vs. SEBI	Ms. Varada Bhide, Practising Company Secretary i/b The Law Point
(Main Matter Number :SEBI Appeal/0000534/2020)				

22	SEBI Appeal	244/2020	DPK Stock and Securities and Ors. Vs. Securities And Exchange Board of India	Mr. Devanshu Desai, Advocate The Law Point
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A/W	SEBI Appeal	243/2020	DPK Stock and Securities and Ors. Vs. Securities And Exchange Board of India	Mr. Devanshu Desai, Advocate The Law Point
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A/W	SEBI Appeal	534/2020	PEEYUSH AGGARWAL Vs. SEBI	Ms. Varada Bhide, Practising Company Secretary
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Sub Matter : Misc. Application/0000805/2021

162-DISPOSAL-CODE-COLLATERALSECURITIES-AT-1.05P.M.

23	Misc. Application	422/2020	Edelweiss Custodial Services Ltd-exemption to filing CC Vs. NSE CLearning Ltd and Ors	Wadia Ghandy and Co Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				

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	SEBI Appeal	441/2020	Edelweiss Custodial Services Ltd. Vs. NSE Clearing Ltd. National Clearing and Anr.	Mr. Sameer Pandit, Advocate Mr. Pesi Modi, Senior Advocate
Sub Matter :		Misc. Application/0000736/2021		
Sub Matter(Disposed) :		Misc. Application/0000683/2021		
Sub Matter :		Misc. Application/0000512/2020		
Sub Matter :		Misc. Application/0000422/2020		
Sub Matter :		Misc. Application/0000585/2020		
Sub Matter :		Misc. Application/0001192/2021		
	Misc. Application	512/2020	Nimish Shah -Intevener-Exemption to file CC Vs. Edelweiss Custodial Services and NSE Clearing Ltd and Ors	Wadia Ghandy and Co Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	585/2020	VAISHALI SHAH-INTERVENTION Vs. EDELWEISS CUSTODIAL SERVICE LTD AND NSECCL AND ORS	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application No. 736/2021		Edelweiss Custodial Services Ltd. Vs. NSE Clearing Ltd. and anr- inspection of documents	
<u>420-ADMISSION DISPOSAL-INVOCATIONPLEDGE-AT1.07A.M.</u>				
24	SEBI Appeal	83/2021	HDFC Bank Ltd. Vs. SEBI	Wadia Gandhi and co.
	Misc. Application	442/2021	BRH.WEALTH - iINTERVENER Vs. HDFC Bank Ltd. and SEBI	Adv. Amit Agarwala
	Misc. Application	458/2021	NSEIL Vs. HDFC Bank Ltd. and SEBI	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	1192/2021	Edelweiss Custodial Services Ltd.-Adjournment Vs. NSE Clearing Limited and Anr.	Wadia Ghandy and Co. Shardul Amarchand Mangaldas and Co.

(Main Matter Number :SEBI Appeal/0000441/2020)

338-ADM DISPOSAL-COURTCODE-PROMOTER PIT-AT1.15P.M.

25	Misc. Application	587/2021	AFFLUENCE FINCON SERVICE PVT. LTD. AND ORS.-URGENT HEARING Vs. SEBI	Shah and Ramaiya
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(Main Matter Number :SEBI Appeal/0000314/2021)

	SEBI Appeal	314/2021	AFFLUENCE FINCON SERVICE PVT. LTD. AND ORS. Vs. SEBI	Shah and Ramaiya ELP
Sub Matter :		Misc. Application/0000587/2021		

329-ADMI-CODE-PREFERENTIALALLOTMENT-AT-1.20 PM

26	SEBI Appeal	446/2021	INDIA FINSEC LTD. Vs. SEBI	Corporate Law Chambers India
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466ADMDISPOSAL-COURT CODE-INSIDERTARA-AT1.25A.M.

27	SEBI Appeal	536/2021 (/0000)	RAJEEV VASANT SHETH AND ORS. Vs. SEBI	ALMT Legal, Advocates And Solicitors
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497SISPOSAL-CODE-SOLIDCARDBIDERECOVERY-AT1.30 PM

28	Misc. Application	968/2021	DILIP S. SHAH-Delay Vs. SEBI	Corporate Attorneys
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(Main Matter Number :SEBI Appeal/0000557/2021)

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	SEBI Appeal	557/2021	DILIP S. SHAH Vs. SEBI	Corporate Attorneys
Sub Matter :		Misc. Application/0000968/2021		
Sub Matter :		Misc. Application/0001117/2021		
	Misc. Application	1117/2021	Dilip S. Shah Vs. SEBI	Corporate Attorneys
(Main Matter Number :SEBI Appeal/0000557/2021)				